

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2011

Dated : 16th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Bharat Sanchar Nigam Ltd. ... Appellant(s)

Versus

Kerala State Electricity Board & Anr. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Sharat Kapoor
Mr. C.B. Tiwari**

**Counsel for the Respondent(s): Mr. M.T. George and
Ms. Kavita for R-1
Mr. M.R. Ramesh Babu
Mr. B.R. Mohan Kumar**

ORDER

As requested by the Learned Counsel for the Respondents,
post the matter for further hearing on **27.2.2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm